

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.181/2016  
OA No.1691/2013**

New Delhi this the 21<sup>st</sup> day of April, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. P. K. Basu, Member (A)**

Shiv Dayal Sharma  
Railway Guard  
Hari Nagar,  
Tundla & 19 Ors.

-Applicants

(By Advocate: Mrs. Meenu Mainee)

-V E R S U S-

1. Shri G. S. Aggarwal  
Secretary,  
Railway Board,  
Rail Bhawan, New Delhi.
2. Shri A. K. Arora,  
General Manager,  
North Central Railway,  
Allahabad.
3. Shri V. K. Tripathi  
Divisional Railway Manager,  
North Central Railway,  
Allahabad.

-Respondents.

**O R D E R** (Oral)

**Justice Permod Kohli, Chairman:**

Mrs. Meenu Mainee, learned counsel for the applicant submits that the order passed pursuant to the directions of the Tribunal has not been placed on record. She seeks to withdraw this petition with liberty to file a fresh one on the basis of the relevant order. The prayer is allowed.

**(P. K. Basu)  
Member (A)**

**(Permod Kohli)  
Chairman**

/pj/